

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1533  
TO BE ANSWERED ON FRIDAY, 10<sup>th</sup> FEBRUARY, 2023**

**PRODUCTION OF VOTING MACHINE**

**1533. SHRI VIJAYAKUMARA (ALIAS) VIJAY VASANTH:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has taken any meeting with political parties about production of Remote Voting Machine (RVM);
- (b) if so, the details thereof;
- (c) whether the Government has apprised them about the need of RVM;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER  
MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

**(a):** No sir.

**(b) to (e):** Does not arise.

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